

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1781(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)**

**CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2019.**

**NAME OF THE COMPANY: M/s. Indu Kumar & Ors. V/s. M/s. Saha
Infratech Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**For the Petitioner : Mr. Sachin Jain, Advocate
For the Respondent : Ms. Zinnea Mehta, Advocate**

ORDER

Renotify the matter on 04.12.2019.



**(L.N. Gupta)
Member (T)**



**(Ch. Mohd. Sharief Tariq)
Member (J)**